

[*Translation*]

Out of Turn Allotment of Government Accommodation to Posts and Telegraph Employees

22. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government accommodation is allotted out of turn to the employees of Posts and Telegraphs Department in Delhi;

(b) if so, on what grounds, and

(c) the number of such quarters allotted from 1 January, 1990 to 30 November 1990?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAI PRAKASH): (a) Yes, Sir.

(b) Out of turn allotment of quarters is made by the House Allotment Committee of the Delhi Posts and Telecom Circles to those officials suffering from T.B. /Cancer/heart ailment/Handicapped employees and also to outstanding sportsmen fulfilling the conditions prescribed in the Rules. The Minister incharge of the Department has also the discretionary power to give out of turn allotment on priority basis.

(c) 109 cases were approved for out of turn allotment. In 44 cases, quarters have been provided and the rest yet to be provided for want of vacant quarters.

[*English*]

Uniformity in Pay Scales and Facilities in ICAR

23. SHRI P.M. SAYEED: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Indian Council of Agricultural Research propose to bring uniformity in the matter of pay scales and other facilities being given to the employees at Headquarter and its institutes; and

(b) if so, the time by which decision would be taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI JAYANTILAL VIRCHANDBHAI): (a) Sir, A demand in this regard has been received from some of the employees.

(b) No time limit has been fixed in this regard.

Amendment of Land Ceiling Acts

24. SHRI G.S. BASAVARAJ: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the High Power Committee on Agriculture has recommended to amend the Land Ceiling Acts to bring more area under cultivation;

(b) the States which have agreed to implement the recommendation; and

(c) whether all the recommendations of the Committee have been accepted?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI RAM BAHADUR SINGH): (a) Yes, Sir.

(b) No such recommendation has been made to the State Governments as it would run counter to the National Guidelines on the subject.